

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/4353/2021**

This the 11th day of May, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Miss Sonam Chondol, Aged about 31 years, D/o Padma Tashi, R/o hanya Leh.
2. Mis Sonam Lamo, Aged about 31 years, D/o Sonam Tsetan, R/o Mathi Leh.
3. Miss Kunga Dolma, Aged 33 years, D/o Tsering Angdo, R/o Durbuh Leh.

.....Applicants

(Advocate:- Mr. Sajad A Geelani-**Not Present**)

**Versus**

1. Dr. Mrs. Yangchan Dolma, Chief Medical Officer, Leh (Ex. In Charge CMO Leh)
2. Dr. Muntop, Chief Medical Officer Leh (present)

.....Respondents

(Advocate: Mr. Raghu Mehta, Sr. C.G.S.C.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

This T.A. is a contempt petition transferred by the Hon'ble High Court of J&K to this Tribunal. Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, he has not joined the video conference today.

2. On the last listed date i.e. 07.05.2021 also, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 11.05.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter.

3. In any case, we have gone through records. No case for Contempt of Court is made out against the respondents. Accordingly, the CCP is closed and the notices issued stand discharged.

**(ANAND MATHUR)  
MEMBER (A)**

*Manish/Shashi/Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**